

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठ

ORDER OF THE HEARING ON 13th February, 2024, 10:30 A.M.

CP No. 57/CB/2022, IA (Comp. Act) No. 52/CB/2023,

IA (Comp. Act) No. 53/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Green Circle Environment Pvt. Ltd. & Anr. -Vs- MGS Environ Pvt. Ltd. & Ors.
Under Section	241-242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. Gopinath Nayak, CS

For Respondent (s) Mr. Anupam Dash, Adv.
Ms. Prity Shaw, Adv.**ORDER****IA (Comp. Act) No. 52/CB/2023**

This is an application filed under Rule 11 of NCLT, 2016 to take on record this rejoinder along with additional documents. List the matter on 20.03.2024.

IA (Comp. Act) No. 53/CB/2023

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CP No. 57/CB/2022

Ld. Authorized Representative CS, Mr. Gopinath Nayak appears for the applicant. Ld. Counsel Mr. Anupam Dash appears for the respondent. Newly appeared counsel for respondent represented that reply has already been filed but it is not shown in the DMS portal. Due to defect of non-supply of proof affidavit of service. Hence, time is granted to upload the reply in the DMS portal within a week time. List the matter on 20.03.2024.



Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)